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Title: Motion for Election of two members to the Council of National Institute of Pharmaceutical Education and Research (NIPER)

**THE MINISTER OF HEALTH AND FAMILY WELFARE AND
MINISTER OF CHEMICALS AND FERTILIZERS (DR. MANSUKI
MANDAVIYA):** Sir, I beg to move the following:-

“That in pursuance of clause (j) of sub-section (2) of Section 30A of the NIPER (Amendment) Act, 2021, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Council of NIPER, subject to the other provisions of the said Act.”

माननीय सभापति: प्रश्न यह है:

“कि एनआईपीईआर (संशोधन) अधिनियम, 2021 की धारा 30क की उप-धारा (2) के खंड (ज) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से जैसा कि अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबंधों के अधीन एनआईपीईआर की परिषद के सदस्यों के रूप में कार्य करने के लिए अपने-अपने से दो सदस्य निर्वाचित करें।”

प्रस्ताव स्वीकृत हुआ।